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Annexure 'A'

**Nomination List for
Core Competance Conference for Knowledge, Skill and Perspective Development
for
Additional Senior Civil Judges-cum-Guardian Judges-cum-Judges Small Causes Court &
Civil Judges (Full Strength)
on
06th April, 2024**

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
1	Mr. Ajay Kumar Malik	JSCC-cum-ASCJ-cum-GJ		South-West	Dwarka
2	Mr. Anurag Thakur	JSCC-cum-ASCJ-cum-GJ		North-East	KKD
3	Mr. Rakesh Kumar-II	JSCC-cum-ASCJ-cum-GJ		North	Rohini
4	Ms. Swati Gupta-I	JSCC-cum-ASCJ-cum-GJ		New Delhi	PHC
5	Mr. Deepak Vats	JSCC-cum-ASCJ-cum-GJ		South	Saket
6	Mr. Fahad Uddin	JSCC-cum-ASCJ-cum-GJ		East	KKD
7	Ms. Tania Singh	JSCC-cum-ASCJ-cum-GJ		West	THC
8	Mr. Mayank Goel	JSCC-cum-ASCJ-cum-GJ		Shahdara	KKD
9	Mr. Pranav Joshi	JSCC-cum-ASCJ-cum-GJ		Central	THC
10	Ms. Neetu Nagar	JSCC-cum-ASCJ-cum-GJ		South-East	Saket
11	Ms. Neha Mittal	JSCC-cum-ASCJ-cum-GJ		North-West	Rohini
12	Mr. Gaurav Sharma	Civil Judge	5	Central	THC
13	Mr. Ajeet Narayan	Civil Judge	2	Central	THC
14	Mr. Sukhman Sandhu	Civil Judge	1	New Delhi	PHC
15	Ms. Swayam Siddha Tripathy	Civil Judge	2	South	Saket
16	Ms. Charu Asiwal	Civil Judge	3	South-East	Saket
17	Mr. Umesh Kumar	Civil Judge	1	South-East	Saket
18	Mr. Rahul Verma	Civil Judge	3	Central	THC
19	Ms. Bharti Garg	Civil Judge	7	Central	THC
20	Mr. Ankit Mittal	Civil Judge	1	South-West	Dwarka
21	Mr. Vikas Madaan	Civil Judge	1	West	THC
22	Ms. Kanika Agarwal	Civil Judge	1	South	Saket
23	Mr. Umang Joshi	Civil Judge	4	Central	THC
24	Ms. Chitranshi Arora	Civil Judge	3	South-West	Dwarka
25	Mr. Sahil Khurmi	Civil Judge	1	Central	THC
26	Ms. Pritu Raj	Civil Judge		North	Rohini
27	Mr. Kautuk Bhardwaj	Civil Judge	3	West	THC
28	Mr. Gaurav Dahiya	Civil Judge	3	Shahdara	KKD
29	Mr. Dev Saroha	Civil Judge	6	Central	THC
30	Ms. Deepika Thakran	Civil Judge	2	South-West	Dwarka
31	Ms. Poorva Mehra	Civil Judge	2	South-East	Saket
32	Ms. Shaina Goyal	Civil Judge		North-West	Rohini
33	Ms. Disha Singh	Civil Judge	2	West	THC
34	Ms. Shubhi Gupta	Civil Judge		East	KKD
35	Mr. Aakash Mohan Singh	Civil Judge		Shahdara	KKD
36	Ms. Payal Singal	Civil Judge	8	Central	THC
37	Mr. Aman Kumar Sharma	Civil Judge	2	Shahdara	KKD

Dr. Aditi Choudhary

D.H.J.S

Director (Academics)/
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

011-20892191, 011-28036502 (O)

011-28036687 (Fax)

Email: dja@nic.in

No. DJA/TRG/JO-09/1796/2024/1233

15th February, 2024

To

1. The Principal District & Sessions Judge, HQs, Central, THC
2. The Principal District & Sessions Judge, South, Saket
3. The Principal District & Sessions Judge, North-West, Rohini
4. The Principal District & Sessions Judge, New Delhi, PHC
5. The Principal District & Sessions Judge, East, KKD
6. The Principal District & Sessions Judge, North, Rohini
7. The Principal District & Sessions Judge, South-West, Dwarka
8. The Principal District & Sessions Judge, South-East, Saket
9. The Principal District & Sessions Judge, North-East, KKD
10. The Principal District & Sessions Judge, West, THC
11. The Principal District & Sessions Judge, Shahdara, KKD

Sub.: Core Competence Conference for Knowledge, Skill & Perspective Development for Additional Senior Civil Judges-cum-Guardian Judges-cum-Judges Small Causes Court & Civil Judges (Full strength) on 06th April, 2024 (Saturday).

Respected Sir/Madam,

As per the approved Training Calendar for the year 2024, the Delhi Judicial Academy shall be conducting the subject Conference on 06th April, 2024 (Saturday) at Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated in due course.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. **In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.**

The nominated Judicial Officers may kindly be advised not to list any judicial work on 06th April, 2024 (Saturday), so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be postponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

Aditi Choudhary
(Dr. Aditi Choudhary)

Encl.: As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT: DELHI

No. 12368 - 12383 /JOTP/Gaz./2024

Dated, Delhi the 23 FEB 2024

As directed copy of letter bearing no. DJA/Trg./JO-09/1796/2024/1233 dated 15.02.2024 received from the Ld. Director (Academics), Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A').
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAYERS for uploading the same.
6. The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi.

Ravinder Bedi
(Ravinder Bedi)

District Judge (Commercial Court)
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.